

| For Judgment@@
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ITEM No.1A

COURT NO. 10

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 6087 OF 2001@@
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MITHILESH SINGH ...APPELLANT

VERSUS

UNION OF INDIA & ORS. ...RESPONDENTS

[HEARD BY HON'BLE PATIL & PASAYAT, JJ.]

Date : 27/02/2003 This appeal was called on for pronouncement of
Judgment today.

CORAM :
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. Akhilesh Kumar Pandey, Adv.
Mr. Ashok Kumar Pandey, Adv.

For Respondent (s) Ms. Niranjana Singh, Adv.
for Ms. Anil Katiyar, Adv.

The Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Hon'ble Mr. Justice Arijit Pasayat pronounced the
judgment of the Court today.

The appeal is dismissed without costs in terms of
the signed judgment.

.SP1

Sarita (Shelly Sengupta)
Court Master

(Signed Reportable judgment is placed on the file)@@
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